

## **NHRC takes note of senior citizen suicide**

NHRC, India took suo moto cognisance of a media report that a 72-year-old man committed suicide on Dec 25, as the State Government-run Kidwai Memorial Institute of Oncology in Bengaluru, Karnataka declined to provide him Rs 5 lakh cover under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY) for which he had enrolled himself. Reportedly, the hospital denied him the benefit of the scheme to the senior citizens stating that the State government orders in this regard had not arrived yet.



**NHRC, India's 4-week in-person  
Winter Internship- 2024 concludes**

NHRC, India's 4-week in-person Winter Internship 2024, for post-graduate-level students concluded recently. 61 students including 80 per cent females, from various universities and colleges completed it. They were shortlisted out of over 1,000 applicants. They included students from 18 States and two Union Territories. Addressing the valedictory session NHRC, India Chairperson, Justice V Ramasubramanian in the presence of the Member, Justice (Dr) BR Sarangi and senior officers congratulated the students.

## What NHRC Chief Said On 80% Of Interns In The Commission Being Women

<https://www.msn.com/en-in/news/India/what-nhrc-chief-said-on-80-of-interns-in-the-commission-being-women/ar-BB1rn0W3>

Story by Times Now Digital • 11h • 1 min read

National Human Rights Commission (NHRC)'s 4-week in-person Winter Internship - 2024, for post-graduate-level students concluded

“61 students drawn from 18 States and 2 Union Territories have undergone this internship physically rather than online, which is very welcome. This is because, in online classes you may learn many things but not interpersonal skills and development of human relationships”, said NHRC Chairperson Justice V Ramasubramanian

“I am happy to see that 80% of the interns are girls. Historically, many women have spearheaded the human rights movement in many countries. Take for instance USA. It was a British colony until 1765. In 1776 the Declaration of Independence is made and Jefferson remarked all men are born equal. But it took 90 years after independence for them to abolish slavery through the Emancipation proclamation “, he said addressing the valedictory session

In 1863 the proclamation was made and it got into the Constitution in 1865. Though slavery was abolished, segregation continued and segregation laws were even upheld by Supreme Court. It took a further period of 90 more years for the segregation laws to be declared unconstitutional. It happened in 1956”, he said

## मानवाधिकार आयोग सदस्य ने नपाकर्मियों से पूछे काम के घंटे:गंजबासौदा में अतिरिक्त कार्य का क्या भुगतान मिलता? इसकी जानकारी ली

<https://www.bhaskar.com/local/mp/vidisha/ganjbasoda/news/human-rights-commission-member-asked-the-municipal-workers-about-their-working-hours-134287624.html>

गंजबासौदा 13 घंटे पहले

राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो सोमवार को गंजबासौदा के दौरे पर रहे। उन्होंने वार्ड 9 में नगर पालिका कर्मचारियों से मुलाकात कर उनके अधिकारों के बारे में विस्तृत चर्चा की। इस दौरान उन्होंने कर्मचारियों के काम के घंटों और वेतन की जानकारी भी ली।

कानूनगो ने नगर पालिका अधिकारियों को निर्देश दिए कि वे विशेष शिविर आयोजित कर कर्मचारियों को उनके अधिकारों से अवगत कराएं। इसके बाद विश्राम गृह में पत्रकारों से मुलाकात के दौरान उन्होंने राष्ट्रीय मानव अधिकार आयोग की गतिविधियों और कार्यों की जानकारी साझा की।

### इन मुद्दों पर हुई चर्चा

नगर पालिका में कार्यरत सफाई कर्मचारियों से चर्चा की चर्चा के दौरान कर्मचारियों से पूछा कि वह कितने घंटे काम करते हैं और उन्हें कितना वेतन मिलता है ? यदि समय से अधिक कोई कार्य कराया जाता है तो उसका कोई अतिरिक्त भुगतान किया जाता है कि नहीं? इस संबंध में जानकारी ली। मौके पर मौजूद ठेकेदार से कर्मचारियों को कितना भुगतान किया जा रहा है? इसके बारे में जानकारी ली।

### उपजेल का भी किया निरीक्षण

अपने दौरे के अंतिम चरण में, आयोग के सदस्य ने उपजेल का निरीक्षण किया। यहां पर उन्होंने उपजेल में बंधिया को भोजन कैसा दे दिया जा रहा है? गुजराती-उज्जैन में बंधिया को क्या-क्या सुविधा दी जा रही है? इसके बारे में जानकारी ली। उन्होंने कैदियों से मुलाकात कर उनके अधिकारों के बारे में बताया।